

Metro Railway is under examination.

(b) (1) Operation of an intra-urban transportation system, like the Calcutta Metro Railway, is different from the normal Railway functions.

(ii) In the interest of efficiency, all modes of city transport should function in an integrated manner, under a single transport authority. Setting up of Calcutta Metro Railway Authority would be a step in that direction.

[*Translation*]

Precautions Against Baby Change Incident in Delhi Hospitals

498. SHRI KAMLA PRASAD RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of incidents of changing of babies in hospitals of Delhi often have been reported in the past few years;

(b) whether some gangs engaged in changing babies are in collusion with the hospital employees; and

(c) if so, the corrective steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). Cases of missing/kidnapping of children have been reported. However, this is the first case of alleged swapping of babies that has come to the notice of the Government. The matter has been handed over to police for investigation.

(c) The Directorate General of Health Services has issued guidelines on 16th February, 1988 to safeguard against the possibility of exchange of babies.

[*English*]

Change in Definition of Death to Facilitate Organ Transport

499. SHRI JAGANNATH PATNAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a larger body of medical practitioners is pressing for a change in the definition of death to facilitate organ transport;

(b) whether in the West, death is a state when brain stops functioning even if the heart might be beating;

(c) whether Government have sought the opinions of the expert medical practitioners in this regard; and

(d) if so, the details thereof and the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (d). In the meeting of the Expert Group Sub-Committee for drafting the National (Indian) Tissue Transplantation Bill consequent upon the first National Workshop on Tissue Transplantation held on the 4th March, 1987, under the Chairmanship of Additional Director General of Health Services (Medical) Dte. General of Health Services New Delhi on 14th August, 1987, the question of definition of death including brain death was inter-alia, discussed. For the purpose of donation of vital organs to facilitate the transplantation of irreparable damaged organs, it was desired in the meeting that if the definition of death is taken as (i) Complete cessation of respiratory and cardiac activities or complete cessation activity of entire brain to be certified by a qualified R.M.P. in the approved institutions. Some of the members were of the view along with the

Solicitor of the Ministry of Law that changing the definition of death may arrest the progress of framing the bill altogether.

The criteria used in the West is that death is a state when brain stops functioning even if the heart might be beating.

The Government has no proposal at present to change the definition of death.

Mandovi Bridge in Goa

500. SHRI SHANTARAM NAIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the progress of construction of the New Mandovi bridge in Goa;

(b) the progress made so far in re-commissioning of the Old Mandovi bridge;

(c) whether Government propose to abandon the work of repairing the old bridge;

(d) if so, the reasons therefor; and

(e) if not, the time by which the repair works with respect to old bridge is going to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT):(a) About 15%.

(b) About 8%.

(c) No, Sir.

(d) Does not arise.

(e) As per contract, the work is likely to be completed by June, 1989.

Provision of Video System in Trains

501. SHRI SHANTARAM NAIK : Will

the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to provide video system in trains for the entertainment of travelling passengers; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS:(a) and (b). The Railway administrations have been asked to explore possibilities of introducing CCTV System in trains through private parties on specified conditions.

Consultation with Japan for Making Special Steel

502. DR. B.L. SHAILESH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have considered the desirability of placing before the Japan a proposal to use their steel making technology to turn Indian ore into the special steel which India at present import more or less from diverse sources every year, in the event of the Japan not being prepared to come up with better prices than they offer at present for the Indian ore:

(b) if not, the reasons therefor; and

(c) whether while selling ore to Japan India will consider this proposal in view of India having enough ore deposits?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA):(a) to (c). The Government consider the suitability and adaptability of various technologies, wherever they are available, to Indian steel industry from time to time, keeping in view its requirements. At present, there is no proposal